

**Allocation of additional Power from Central Super Thermal Power Projects**

\*235. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) whether any request has been made by any of the State Governments to the Centre for allocating additional power to them from the unallocated share of the Centres Super Thermal Power Projects located in the neighbouring States; and

(b) if so, the details of the steps taken by the Central Government to consider such requests during the Seventh and Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENU-GOPALACHARI): (a) and (b) A Statement is laid on the Table of the House.

**Statement**

*Allocation of additional power from central super thermal power projects*

(a) and (b) Requests are received from State Government from time to time for additional allocation of power from central power stations situated in their region. 15% unallocated power of the central power stations, at the disposal of the Central Government to enable it to help the States/UTs in meeting seasonal and fluctuations in load is allocated to the States/UTs in the region keeping in view such requests. This power is generally given to the various States/UTs in the region in proportion to their relative shortages.

श्री मौलाना ओबेदुल्ला खान आजमी: सर मुल्क के बेतर हिस्सों में इस वक्त बिजली की सख्त किल्लत है जिससे हमारे मुल्क की तरक्की के सारे मनसूबे भी मुतासिर हो रहे हैं। खुद देहली में बिजली की जो आंख मिचौली देखने को मिल रही है तबा-ए-नातुक पे बड़ी गैर गुजरती है।

सर, हमें खुशी है कि युनाइटेड फ्रंट हुकूमत इन मसायल से बाखबर होकर इस मसले को हल करने में संजोदा दिखलाई देती है और इसके लिए गैर मुल्की शर्मायाकारी का भी इन्तजाम यह हुकूमत करने का इरादा रखती है। मैं प्राइम मिनिस्टर साहब को इस मुसतहसन इकदाम के दिए मुबारकबाद भी देता हूँ कि लोगों को अंधेरे से उजाले की तरफ लाने की वह कोशिश कर रहे हैं। सर, आपके जरिये मैं यह जानना चाहता हूँ कि इस सिमत में ताजातरीन स्कीमों का खुलासा क्या है और साथ ही साथ यह बताया जाये कि नवें पंचसाला मनसूबे के इखतताम पर बिजली-सप्लाय की क्या पोजीशन होगी?

+ [مولانا عبید اللہ خان اعظمی: سر-ملک

بیشتر حصوں میں اس وقت بجلی کی کمی  
قلت ہے جس سے ہمارے ملک کی ترقی کی

سارے منصوبے بھی متاثر ہو رہے ہیں۔  
خود دہلی میں بجلی کی جو آکھ میچولی دیکھنے  
کو مل رہی ہے طبع نازک پہ بڑی گراں گزرتی  
ہے۔

سر- ہمیں خوشی ہے کہ یونائیٹڈ فرنٹ  
حکومت "ان مسائل سے باخبر ہو کر اس  
مسئلہ کو حل کرنے میں سنجیدہ دکھلائی دیتی  
ہے اور اس کے بغیر ملکی سرمایہ کاری کا بھی  
انتظام یہ حکومت کرنے کا ارادہ رکھتی ہے۔

میں پرائم منسٹر صاحب کو اس مستحسن اقدام  
کیلئے مبارکباد بھی دیتا ہوں کہ لوگوں کو انصاف  
کی طرف لانے کی وہ کوشش کر رہے ہیں۔ سر  
آپ کے ذریعہ میں یہ جانتا چاہتا ہوں کہ اس  
سمت میں تازہ ترین اسکیموں کا خلاصہ  
کیا ہے اور ساتھ ہی ساتھ یہ بتایا جائے کہ  
لوگوں پر بحالہ منصوبے کے اختتام پر  
بجلی سپلائی کی کیا یوزریشن ہوگی۔

... यू०पी० बिहार को कितनी बिजली दी गई और उन्होंने  
सेंटर से कितने मेगावाट बिजली मांगी थी? उनकी मांग पूरी की  
गई या नहीं? और अगर नहीं पूरी की गई तो उसकी वजह क्या  
है?

+ [مولانا عبید اللہ خان اعظمی: جاری ہے۔

یو۔ پی۔ بہار کو کتنی بجلی دی گئی اور انھوں نے  
سنٹر سے کتنی میگا واٹ بجلی مانگی تھی۔ انکی  
مانگ پوری کی گئی یا نہیں اور اگر نہیں پوری

کی گئی تو اسکی وجہ کیا ہے۔]

DR. S. VENUGOPALACHARI: Kindly repeat your question, please. Translation is not coming.

SHRI MD. SALIM: Sir, I want to make a point. Both Hindi and English translations should be available in the Parliament simultaneously. Whenever a Member speaks in Urdu the translation in English is not coming simultaneously. It is

provided in the Constitution that you can speak either in Hindi or in Urdu. But over the years nobody has been appointed to translate Urdu to English.

MR. CHAIRMAN: You please repeat the main question briefly.

मौलाना अबुदुल्ला खान आजमी: सर, मैं सीधा सा सवाल कर रहा हूँ— हम लोगों की जुबान के तरजुमे में मैं मानता हूँ कि बड़ी कठिनाई होती है, यह बात सच है। यहाँ एक इंटरप्रेटर उर्दू का मिला हुआ है। वह भी हम लिखकर दौं कि हम आज उर्दू में बोलेंगे तब वह तरजुमा करे। हमारी गुजारिश आपसे यह है कि कम से कम चार इंटरप्रेटर उर्दू के रखे जाएँ जिससे कि जब भी कोई उर्दू ओपेटर बोले, फौरी तौर पर तैयारी तक उनकी जुबान में वह पहुँच जाए।

इस रेकॉर्ड से साथ मेरा सवाल है, मैंने सीधा सवाल किया है कि बिजली की हमारे मुल्क में बहुत सखा कमी है और तरक्की के जितने प्रोजेक्ट्स हैं इससे डेमेज हो रहे हैं, मुत्सिर हो रहे हैं। खुद दिल्ली में बिजली की आंध मिचौली से लोगों को बहुत ज्यादा परेशानी है। जाती है तो आने का नाम नहीं लेती। ऐसी सूत में...

[मौलाना अबुदुल्ला खान اعظمی: سر— میں

سیدھا سا سوال کر رہا ہوں۔ ہم لوگوں کی زبان کے ترجمہ میں میں مانتا ہوں کہ بڑی کٹھالی ہوتی ہے۔ یہ بات سچ ہے۔ یہاں ایک انٹریپرٹرز اردو کا ملا ہوا ہے۔ وہ بھی ہم لکھ کر دینگے کہ ہم آج اردو میں بولیں گے تب وہ ترجمہ کرینگے ہماری گراؤس آپ سے یہ ہے کہ کم سے کم چار انٹریپرٹرز اردو کے رکھے جائیں جس سے کہ جب بھی کوئی اردو اور بستر بولے فوری طور پر ہمیں تک انہی زبان میں پہنچ جائے۔

اس درخواست کے ساتھ میرا سوال

یہ ہے۔ میں نے سیدھا سوال کیا ہے کہ بجلی کی ہمارے ملک میں بہت کمی ہے اور ترقی کے جتنے پروجیکٹس ہیں اس سے ڈی پی سیج ہو رہے خود دلی میں بجلی کی آنکھ چھوڑنے لوگوں کو بہت زیادہ پریشانی ہے۔ بجلی جاتی ہے تو کرنے

کا نام نہیں لیتیں]

श्री एन० के० पी० सार्वे: आंध मिचौली का अंग्रेजी ट्रांसलेशन क्या होगा?

मौलाना अबुदुल्ला खान आजमी: आने-जाने को आंध मिचौली कहते हैं। .... (व्यवधान)...

मैं यह पूछना चाहता हूँ कि बिजली को धीरे तक पहुँचाने के सिलसिले में ताजातरीन स्कीमों की डिटेल्स क्या हैं, खुलासा क्या है? साथ ही साथ मैं यह भी जानना चाहता हूँ कि नौवीं पंचसाला मंत्राले में पंचसाला योजना में इसके खत्म होने के तदम तक बिजली की सप्लाय की क्या योजना होगी? इसके साथ ही साथ मैं यह भी पूछ रहा हूँ कि यूपी और बिहार को कितनी बिजली दी गई, उन्होंने सैर से कितनी मेगावाट बिजली मांगी थी और उनकी मांग पूरी की गई या नहीं? और अगर मांग पूरी नहीं की गई तो मजबूरी क्या थी? यह मेरा फर्स्ट सप्लीमेंटरी है।

[مولانا عبید اللہ خان اعظمی: آئے جلے

کو آنکھ چھوڑتے ہیں۔۔۔ مداخلت۔۔۔

میں یہ پوچھنا چاہتا ہوں کہ بجلی کو گھروں تک پہنچانے کے سلسلے میں تازہ ترین اسکیم کی تفصیل کیا ہے۔ ساتھ ہی ساتھ میں یہ بھی جاننا چاہتا ہوں کہ نوین پانچ سالہ منصوبے میں لسنکے ختم ہونے کے تاہم تک، بجلی کی سپلائی کی کیا پوزیشن ہوگی۔ اسکے ساتھ ہی ساتھ میں یہ بھی پوچھتا ہوں کہ یو۔ پی اور بہار کو کتنی بجلی دی گئی۔ انھوں نے سنٹر سے کتنی میگا واٹ بجلی مانگی تھی اور کتنی مانگ پوری کی گئی یا نہیں اور اگر مانگ پوری نہیں کی گئی تو پھر دی کیا تھی۔ یہ میری فرسٹ سیمپلیمینٹری ہے]

DR. S. VENUGOPALACHARI: Sir, last year U.P. was entitled to 14,382 megawatts of power. The question pertains to the criteria fixed by the Central Government for supply of power from the Central pool. The quantum of power supplied from the Central pool is given



shortage of power in almost all the States. In some States the shortage of power might be more and in some States the shortage of power might be a little bit less. What is the criterion and basis for giving power from this unallocated share of the Central power stations?

**DR. S. VENUGOPALACHARI:** Mr. Chairman, Sir, as per the Gadgil formula, we created five regions, i.e. Northern Region, Southern Region, Eastern Region, Western Region and North-Eastern Region. Suppose in the Northern Region four states are involved. One of those States would become monitor for the entire year. After 1976 the Government accepted this formula. In 1978 all the State Governments were consulted. At that time, after consultation with the State Governments we prepared a formula to decide about the share of power. The hon. Member has rightly said, 15 per cent power is retained with the Centre and 10 per cent is allocated to the home-State where the power station is located and 70 per cent is divided among all States, including the home-State also. For hydro, we have allocated 12 per cent power to the States. Previously we were giving royalty. We have to give royalty also. In addition to that there is 15 per cent unallocated power. A number of petitions have been received from different State Governments. By seeing the drought conditions in different States and by seeing the situation of the country and the industry, depending upon the population, from time to time, we will monitor the situation and then we will supply power to different sections.

**SHRIMATI JAYANTI PATNAIK:** We find that the States are not getting their due share. So far as this unallocated power is concerned, may I know which are the States, under which region which have been given power from this unallocated share during 1995-96?

**DR. S. VENUGOPALACHARI:** Most of the States use power from the Central Pool. But most of the Northern States do not avail of the entire power supplied, due to lack of transmission facilities.

**PROF. NAUNIHAL SINGH:** I would like to know from the Prime Minister or the Minister concerned, whether there is any delinquency in payment of price for power supplied to State Electricity Boards by various State Governments. If so, which are these delinquent States and how much is the due that is pending payment by the State Electricity Boards? What

action is being taken by the Central Government against these delinquent SEBs? Please give details.

**DR. S. VENUGOPALACHARI:** Can you kindly repeat the question.

**PROF. NAUNIHAL SINGH:** I am not speaking in Urdu or Hindi. I am speaking in English.

श्रीमती रेणुका चौधरी: क्या करें। अगर नहीं आ रही है तो क्या करें।

डा० एस्० वेनुगोपालाचारी: साउंड नहीं आ रहा है।

**PROF. NAUNIHAL SINGH:** I would like to know from the Prime Minister or the Minister concerned, whether there is any delinquency in payment of price for power supplied to State Electricity Boards by various State Governments. If so, which are these delinquent States and how much are the dues that is pending payment by the State Electricity Boards? What action is being taken by the Central Government against these delinquent SEBs? Please give details.

**DR. S. VENUGOPALACHARI:** There are many States. Most of the SEBs have to pay dues to the Central Government. I will submit the details to the hon. Member.

**PROF. NAUNIHAL SINGH:** What are you doing about it? You are saying that most of the State Electricity Boards have to pay dues. What have you done to recover these dues? Have you decided not to give electricity to them in future? What arrangements are being made?

**DR. S. VENUGOPALACHARI:** We are pursuing it. We are reviewing it with the State Electricity Boards. Only the day before yesterday, we gave some instructions. We will pursue it.

**PROF. NAUNIHAL SINGH:** Pursuing is not enough.

**SHRI S.S. SURJEWALA:** Mr. Chairman, Sir, yesterday, during the Zero Hour, I raised a point in the House that due to failure of monsoon, there was acute shortage of power in the State of Haryana and the Centre should come to its help by allocating power from the Central Pool ...*(Interruptions)*.... I would like to know from the hon. Minister whether he would assure us that power will be supplied from the Central Pool to the State of Haryana.

**DR. S. VENUGOPALACHARI:** Yesterday only we issued orders that 50 per cent of

power from the Central Pool will be given to Haryana.

**SHRI JAYANT KUMAR MALHOUTRA:** This question arises out of the answers given by the hon. Minister. Regarding non-payment of dues by the SEBs to the Central Government, I have noticed that most of the SEBs are not collecting money themselves. There are cases of overdues to the State Electricity Board itself. When a product is in short supply, it is absolutely unheard of, that it should be sold on long credits. I have been complaining about UP where the SEB has to collect about Rs. 3000 crores. They do not collect them and they do not pay to the Central Government. If the Central Government does not discipline the SEBs, I don't think we will ever be able to solve this problem. I would like the hon. Minister to assure this House that action will be taken against the States which are not paying their dues. It has also been brought to our notice that there is large-scale corruption and that they are not collecting the money. Some kind of enquiries are being made against various Electricity Boards so that payments are collected both them and by the Centre.

**MR. CHAIRMAN:** Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### Houses constructed under Indira was Yojana

**\*221. SHRI S. MUTHU MANI:** Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) what is the total number of houses constructed under Indira Awas Yojana (IAY) during the year 1995-96;

(b) the amount allocated and spent during the above period for the purpose;

(c) the status of houses already constructed, stating whether their possession has been given to the needy, poor people; and

(d) if not, the reasons therefor?

**THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRAN NAIDU)**

(a) The total number of houses constructed under Indira Awas Yojana (IAY) during 1995-96 is 862836.

(b) During 1995-96, under Indira Awas Yojana, an amount of Rs. 1368.34 crores was allocated against which the expenditure incurred was Rs. 1164.42 crores.

(c) and (d) As per the study conducted by the Planning Commission, more than 86 per cent of the houses under Indira Awas Yojana were occupied and lived in and about 84 per cent of the households have expressed satisfaction with houses allotted to them. In few cases, the beneficiary did not occupy the house as the same was far away from the main habitation or work place. To avoid such situations in future, all the State Governments have been instructed to see that the houses under Indira Awas Yojana are located close to the village and not far away so as to ensure safety and security, nearness to work place and social communication.

### Subscription charges for schools and colleges taking VSAT

**\*224. DR. SHRIKANT RAMCHANDRA JICHKAR:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that subscription charges for schools and Colleges who have taken a VSAT are Rs. three lakhs and maintenance charges are Rs. 50 thousand;

(b) whether the Schools and Colleges feel burdened by these heavy charges;

(c) whether the subscription charges for Schools taking VSAT under the MPLADS will be waived; and

(d) what other concessions and benefits can be given to Schools who would take the VSAT under MPLADS?

**THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE & TECHNOLOGY (SHRI YOGINDER K. ALAGH):** (a) Yes, Sir. These are annual charges.

(b) Yes, Sir.

(c) and (d) The proposal to revise the existing Guidelines on Implementation of Electronics Projects is under consideration of the Government of India.

### Energy produced through Non-conventional sources

**\*226. SHRI V. NARAYANASAMY:** Will the PRIME MINISTER be pleased to state:

(a) the schemes under implementation during the Eighth Five Year Plan to produce energy through non-conventional sources;

(b) the funds set apart for the purpose; and